

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA No. 348 & 571 OF 2016 IN  
DFR No. 1184 OF 2016**

**Dated: 21<sup>st</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member**

**In the matter of :**

**Hindustan Petroleum Corporation Ltd. ...Appellant(s)  
Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Manu Seshadri  
Mr. Ishan Bisht

Counsel for the Respondent(s) : Mr. Rajinder Kaul  
Ms. Aparna Vohra for R-1

Mr. Ajit Pudussery for R.2

**ORDER**

**IA No. 571 OF 2016**  
(Appl. for leave to appeal)

&

**IA No. 348 OF 2016**  
(Appl. for condonation of delay)

List these applications on **28.10.2016.**

**(B.N. Talukdar)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/vg